

**IN THE COURT OF PRINCIPAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED 01-07-2021**

<b>II Session</b> 2.45 PM to 5.45 PM	
<b>HEARING</b>	<b>HEARING</b>
1) Ex. 28/2001	17) O.S. 1097/2017
2) Ex. 27/2001	18) O.S. 323/2018
3) FDP 1/2004	19) O.S. 1425/2018
4) O.S. 217/2005	<b>DEFENCE EVIDENCE</b>
5) O.S. 1383/2005	20) O.S. 781/2019
6) O.S. 1573/2005	21) O.S. 2201/2007
7) O.S. 299/2006	22) O.S. 539/2010
8) O.S. 45/2016	23) O.S. 901/2011
9) O.S. 305/2016	24) O.S. 355/2012
10) O.S. 643/2017	<b>OBJECTIONS</b>
<b>EVIDENCE</b>	25) O.S. 1019/2008
11) O.S. 127/1997	<b>STEPS</b>
12) O.S. 685/2001	26) O.S. 473/2000
13) O.S. 1537/2008	27) FDP 1/2005
14) O.S. 1181/2014	28) O.S. 777/2006
15) O.S.505/2019	29) O.S. 771/2014
<b>SUMMONS</b>	30) O.S. 1737/2014
16) 737/1996	

Sd/-  
I/c Prl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

2. P.O. is on training on morning session, therefore cases will be posted to afternoon session.

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 01.07.2021**

**IST SESSION P.O IS ON TRAINING**

<b>IIND SESSION AT 2.45 P.M</b>	
<b>STEPS</b>	<b>NOTICE</b>
1. EX. 9/2017	18. FDP 8/2001
2. O.S. 648/2018	19. MISC. 13/2019
3. O.S. 764/2018	20. O.S. 364/2020
4. O.S. 1148/2019	21. FDP 3/2020
5. O.S. 914/2020	<b>HEARING</b>
<b>SUMMONS</b>	22. O.S. 508/2015
6. O.S. 946/2005	23. O.S. 1050/2016
7. O.S. 430/2010	24. O.S. 1142/2018
8. O.S. 922/2013	25. O.S. 162/2020
9. O.S. 62/2015	<b>ISSUES</b>
10. O.S. 640/2016	26. O.S. 690/2020
11. O.S. 398/2017	<b>EVIDENCE</b>
12. O.S. 688/2018	27. O.S. 1496/2008
13. O.S. 704/2018	28. O.S. 1708/2008
14. O.S. 956/2018	29. O.S. 208/2016
15. O.S. 1202/2018	30. O.S. 16/2018
16. O.S. 66/2019	
17. O.S. 110/2019	

Sd/-  
I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL**  
**DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 01.07.2021**

<b>I ST SESSION AT 11 A.M</b>	<b>II ND SESSION AT 2.45 P.M</b>
<b>NOTICE</b>	<b>STEPS</b>
1. O.S. 610/2018	16. O.S. 1718/2014
2. O.S. 460/2021	17. O.S. 212/2015
<b>HEARING</b>	18. O.S. 1234/2015
3. O.S. 48/2014	19. O.S. 1156/2016
4. O.S. 574/2014	20. O.S. 80/2019
5. O.S. 660/2014	21. O.S 1060/2019
6. O.S. 662/2014	22. O.S. 1524/2019
7. O.S. 704/2016	23. O.S. 164/2020
8. O.S. 1490/2018	<b>SUMMONS</b>
9. O.S.542/2021	24. O.S. 1084/2020
<b>EVIDENCE</b>	<b>ORDERS</b>
10. O.S. 1670/2007	25. O.S. 630/2014
11. O.S. 42/2010	26. O.S. 1446/2015
12. O.S. 1150/2014	27. O.S. 816/2020
13. O.S. 322/2015	28. O.S. 896/2020
14. O.S. 1330/2018	29. O.S. 1066/2020
<b>DEFENCE EVIDENCE</b>	<b>JUDGMENT</b>
15. O.S. 254/2002	30. O.S. 150/2016

Date: 30.06.2021  
Place: Bengaluru

sd/-  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

01.07.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU CAUSE LIST**  
**DATED 01-07-2021**

**Morning - Sessions**

**HEARING**

1	O.S. 1741/2008
2	O.S. 349/2010
3	O.S. 189/2014
4	O.S. 151/2015

**EVIDENCE**

5	O.S. 1307/2007
6	O.S. 2307/2007
7	O.S. 1485/2008
8	O.S. 511/2017
9	O.S. 621/2017

**AMENDMENT**

10	O.S. 453/2013
11	O.S. 1341/2018

**ARGUMENTS**

12	O.S. 1419/2016
----	----------------

**CALL ON**

13	O.S. 817/2013 & 819/2013
14	O.S. 601/2017
15	O.S. 237/2020

**Afternoon - Sessions**

**OBJECTIONS**

1	O.S. 311/2014
2	O.S. 429/2014
3	O.S. 879/2017
4	O.S. 123/2018
5	O.S. 455/2018
6	O.S. 555/2019
7	O.S. 1567/2019

**ADR**

8	O.S. 751/2016
9	O.S. 753/2016

**ORDERS**

10	O.S. 1353/2008
11	O.S. 1661/2013
12	O.S. 657/2016
13	O.S. 661/2016
14	O.S. 69/2019
15	O.S. 537/2021

Sd/-

III Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru

01.07.2021

P